

**GOVERNMENT OF INDIA  
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,  
UNANI, SIDDHA AND HOMOEOPATHY  
(AYUSH)**

**LOK SABHA  
UNSTARRED QUESTION NO.3921  
TO BE ANSWERED ON 19<sup>TH</sup> March, 2021**

**AWARENESS OF HEALTHCARE FACILITIES UNDER AYURVEDIC SYSTEM**

**3921. SHRI VIJAY BAGHEL:  
SHRI VIJAY KUMAR:  
SHRIMATI HEMA MALINI:  
DR. KRISHNA PAL SINGH YADAV:  
SHRI SHANTANU THAKUR:  
SHRI ARUN SAO:  
SHRI SUNIL KUMAR SONI:**

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

- (a) whether the Government proposes to promote and create awareness about AYUSH so as to provide and popularize the healthcare facilities to people by indigenous and alternative methods of treatments and if so, the details thereof, State/UT-wise and district-wise;
- (b) the details of funds allocated and utilised in the promotion of AYUSH, State/UT-wise and district-wise and the reasons for non-utilisation of funds and the steps taken by the Government to utilise the entire funds in a time bound manner;
- (c) whether the Government has any plans to set up AYUSH dispensaries, hospitals and issue any guidelines to encourage research work for promoting AYUSH system in all districts in the country; and
- (d) if so, the details thereof, State/UT-wise and district-wise?

**ANSWER**

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF YOUTH AFFAIRS AND  
SPORTS AND ADDITIONAL CHARGE OF MINISTER OF STATE (IC) OF THE  
MINISTRY OF AYURVEDA,  
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY  
(SHRI KIREN RIJJU)**

(a): Ministry of AYUSH is implementing Centrally Sponsored Scheme of National AYUSH Mission (NAM) through States/UTs for the development and promotion of AYUSH systems including awareness. The National AYUSH Mission (NAM) inter-alia makes provision for the following activities: -

- i. Co-location of AYUSH facilities at Primary Health Centers (PHCs), Community Health Centers (CHCs) and District Hospitals (DHs).
- ii. Upgradation of exclusive State Government AYUSH Hospitals and Dispensaries.

- iii. Setting up of upto 50 bedded integrated AYUSH Hospital.
- iv. Upgradation of State Government AYUSH Educational Institutions.
- v. Setting up of new State Government AYUSH Educational Institutions in the State where it is not available in Government Sector.
- vi. Strengthening of State Government/ Public Sector Undertaking (PSU) Ayurveda, Siddha, Unani and Homoeopathy (ASU&H) Pharmacies and Drug Testing Laboratories (DTL).
- vii. Cultivation and Promotion of Medicinal Plants.
- viii. Upgradation of Health facilities (AYUSH Dispensaries and Health sub-centers) into AYUSH Health and Wellness Centre under the Ayushman Bharat.

(b): Under NAM, an amount of Rs. 2609.32 crore has been released to the State /UT Governments for the promotion of AYUSH system of medicines from the year 2014-15 till date as per the proposal received from State Government through SAAPs. The details of the State/UT wise grant released are at **Annexure-1**.

For better implementation of Scheme, following steps have been taken by the Government to utilise the entire funds in a time bound manner:-

- i. Regular Letters are written to States / UTs Government from Secretary (AYUSH), Joint Secretary and Under Secretary regarding implementation of the scheme and utilization of grant.
- ii. Review meetings are conducted regularly under the Chairmanship of Joint Secretary (AYUSH) and Secretary regarding implementation of scheme and utilization of grant.
- iii. Ministry has also developed a web portal for smooth implementation and monitoring of the Mission.

(c) & (d): Public Health is a state subject and setting up of AYUSH dispensaries, hospitals comes under the purview of respective State / UT Government. However, Ministry of AYUSH has a provision for financial assistance to setup of upto new 50 bedded integrated AYUSH Hospital under National AYUSH Mission (NAM).

**Annexure-I**

State/UT wise status of releases from 2014-15 to 2020-21 under Centrally Sponsored Scheme of National AYUSH Mission (NAM)

**(Rs. In Lakh)**

S.No.	Name of States/UTs	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21 (till date)	Total Releases
1	Andaman & Nicobar	0.000	151.777	394.821	302.330	317.886	365.418	251.808	1784.040
2	Andhra Pradesh	309.925	1400.383	1125.531	1176.012	1280.206	1900.594	192.700	7385.351
3	Arunachal Pradesh	101.135	527.554	465.450	545.706	547.844	383.330	438.660	3009.679
4	Assam	668.979	1410.508	1631.649	2390.692	738.328	1601.322	347.150	8788.628
5	Bihar	0.000	313.975	1752.914	0.000	0.000	2661.298	516.535	5244.722
6	Chandigarh	0.000	0.000	509.320	490.520	52.552	0.000	195.808	1248.200
7	Chhattisgarh	281.413	858.257	1624.737	1226.755	1066.868	0.000	1986.670	7044.700
8	Dadra & Nagar Haveli	0.000	0.000	91.797	143.403	0.000	63.854	0.000	299.054
9	Daman & Diu	0.000	0.000	113.184	0.000	72.010	0.000	0.000	185.194
10	Delhi	132.707	593.598	0.000	0.000	0.000	0.000	0.000	726.305
11	Goa	0.000	118.725	622.597	262.468	146.898	118.651	65.988	1335.327
12	Gujarat	332.392	792.693	1533.046	1274.394	1760.855	2229.691	244.011	8167.082
13	Haryana	213.588	579.791	1034.396	848.442	1201.361	2299.475	3034.422	9211.475
14	Himachal Pradesh	0.000	421.480	614.212	718.927	1907.010	2045.892	494.940	6202.461
15	Jammu & Kashmir	226.269	792.150	769.208	992.584	1196.727	1848.539	1415.253	7240.730
16	Jharkhand	0.000	624.723	48.011	0.000	0.000	1522.312	0.000	2195.046
17	Karnataka	359.116	1560.253	1241.455	2059.866	2688.312	1791.709	2073.888	11774.599
18	Kerala	254.668	1273.778	891.204	2096.234	2597.838	1540.535	1934.655	10588.912
19	Lakshadweep	0.000	189.223	509.729	63.747	0.000	426.878	16.830	1206.407
20	Madhya Pradesh	644.940	3253.341	2645.333	3059.684	2829.126	4012.347	5608.633	22053.404
21	Maharashtra	534.670	1282.734	529.186	1784.285	0.000	4308.643	0.000	8439.518
22	Manipur	226.813	828.801	1229.987	1339.326	1231.226	907.075	27.010	5790.238
23	Mizoram	116.270	405.693	603.754	693.478	722.739	199.510	337.350	3078.794
24	Meghalaya	134.647	375.119	802.743	738.254	0.000	348.210	128.520	2527.493
25	Nagaland	115.613	873.095	521.284	1516.916	920.869	950.580	644.430	5542.787
26	Odisha	471.723	1865.281	1221.301	1561.020	1072.734	726.096	716.640	7634.795
27	Puducherry	60.000	144.175	170.000	239.995	445.520	238.416	47.667	1345.773
28	Punjab	316.000	299.507	1317.811	1348.662	37.451	1155.493	89.770	4564.694
29	Rajasthan	638.066	2819.606	2225.209	6893.256	3022.174	1987.595	2276.400	19862.306
30	Sikkim	66.428	608.151	874.071	180.087	270.316	330.593	184.720	2514.366

<b>S.No.</b>	<b>Name of States/UTs</b>	<b>2014-15</b>	<b>2015-16</b>	<b>2016-17</b>	<b>2017-18</b>	<b>2018-19</b>	<b>2019-20</b>	<b>2020-21 (till date)</b>	<b>Total Releases</b>
31	Tamil Nadu	0.000	87.700	1980.541	2789.072	2326.305	1993.913	308.290	9485.821
32	Telangana	330.000	1091.463	1330.696	1055.111	690.364	934.178	0.000	5431.812
33	Tripura	238.115	472.354	334.062	1195.541	668.670	0.000	270.080	3178.822
34	Uttar Pradesh	0.000	4539.270	8466.625	6280.230	11854.151	7923.690	10118.348	49182.314
35	Uttarakhand	284.000	621.238	1187.929	1986.097	1690.281	825.340	328.238	6923.123
36	West Bengal	471.230	1924.852	1298.056	1654.646	2292.419	1849.740	247.346	9738.289
<b>TOTAL</b>		<b>7528.707</b>	<b>33101.248</b>	<b>41711.849</b>	<b>48907.740</b>	<b>45649.040</b>	<b>49490.917</b>	<b>34542.759</b>	<b>260932.260</b>